

(b) The post fell vacant on 2nd November, 1971, and the seniormost District Judge was appointed as Acting Judicial Commissioner with effect from that date. His appointment as regular Judicial Commissioner was notified on 26th October, 1972

(c) One, but in view of inadequate work load it has been decided not to fill the post

Withdrawal of National Committee and Former Director of I.O.C. from the Proceedings of Takru Commission

2037 SHRI MUHAMMED
SHERIFF

SHRI B K DASCHOW-
DHURY

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state

(a) whether the National Committee for assisting the Pipeline Enquiry and former Director of IOC withdrew from further proceedings of the Takru Commission on the 31st October 1972, and

(b) if so the reasons therefor and the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH) (a) Yes, Sir

(b) Copies of the following are laid on the Table of the Houses [Placed in Library See No LT-3836/72]

(1) The application dated 31st October, 1972, of the National Committee for Assisting Pipelines Inquiry and Shri Arun Roy Choudhury, a former Director of IOC stating the circumstances in which they would not participate in the Commission's proceedings any further

(ii) The Commission's orders dated 30-10-1972 and 31-10-1972.

(iii) The Commission's order sheets of the above dates

As the matter is sub-judice before Commission of Enquiry, Government has no comments to offer

नियंत्रित मूल्यों पर बेबी जाने वाली दवाइयाँ

2098 डा० लक्ष्मी नारायण पांडेय :
श्री राम प्रकाश

क्या पेट्रोलियम और रसायन मंत्री यह बनाने की कृपा करेंगे कि .

(क) वे दवाइयाँ कौन-कौन सी हैं जिनको आजकल नियंत्रित मूल्य पर बेचा जा रहा है , श्री

(ख) उन दवाइयों के नाम क्या हैं जिनको इस श्रेणी में शामिल करने का प्रस्ताव है ?

पेट्रोलियम और रसायन मंत्रालय में उपपत्री (श्री दलबीर सिंह) (क)

शोध निर्माण करने वाले कारखानों द्वारा बेचे जा रहे श्री क्षीय सपाक कई हजारों की संख्या में हैं। फर्मों की एक प्रदर्शन सूची तथा उन फर्मों द्वारा निर्मित फार-मुलेषन्स (सुनसोरो) की एक पुस्तिका का मकलन किया गया है। 'श्रीषधि (मूल्य नियंत्रण) आदेश, 1970 के अन्तर्गत (चयन की गई शोध सबधी 100 कंपनियाँ बी) मूल्य सूची' के नाम से इस पुस्तिका की प्रतियाँ समस्त पुस्तकालय में उपलब्ध हैं।

(ख) श्रीषधि (मूल्य नियंत्रण) आदेश, 1970 के अन्तर्गत सभी शोधधी तथा श्रीषधीय सपाको को क्षाजार में बिक्रय से पहले उनके मूल्यों का सरकार से

अनुसंधान करने की आवश्यकता होती है ।

Survey for Railway line from Agartala to Tripura

2099 SHRI DASARATHA DEB. Will the Minister of RAILWAYS be pleased to state:

(a) whether survey work for Railway line from Agartala to Subroom in Tripura has been completed, and

(b) if so, the findings of the survey?

THE MINISTER OF RAILWAYS (SHRI T A PAI) (a) No.

(b) Does not arise

Amount spent on Damboroo Hydrel Project in Tripura

2100 SHRI DASARATHA DEB Will the Minister of IRRIGATION AND POWER be pleased to refer to the reply given to Unstarred Question No 344 on the 14th November, 1972 regarding the delay in the completion of Damboroo Hydrel Project in Tripura and state the total amount spent so far on this Project?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B N KUREEL) The amount spent on the project Damboroo Hydrel (Gumti) in Tripura to the end of August, 1972 is Rs. 443.25 lakhs.

मुख्य यांत्रिक अभियन्ता (मध्य रेलवे) बम्बई के कार्यालय में काम कर रहे लिपिकों की बरियता

2101. श्री हुकूम खन्व कल्लबाय : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या 1964 में मुख्य परिचालन अधीक्षक के कार्यालय से मुख्य यांत्रिक अभियन्ता, मध्य रेलवे, बम्बई के कार्यालय को स्थानान्तरित सभी लिपिकों तथा मुख्य यांत्रिक अभियन्ता के कार्यालय में पहले से काम कर रहे लिपिकों की बरियता नियमानुसार निर्धारित हो गयी है और यदि हाँ, तो क्या बरियता सूची की एक प्रति मंत्रालय पर रखी जायेगी, और

(ख) किन्ते लिपिकों की बरियता वा.अब.ना. निर्धारण नहीं किया गया और इसके क्या कारण हैं ?

रेल मंत्री (श्री टी. ए. पाई) (क) और (ख) मध्य रेलवे पर मुख्य परिचालन अधीक्षक कार्यालय के 4 लिपिकों का मुख्य यांत्रिक इन्जीनियर के कार्यालय में स्थानान्तरित कर दिया गया था ? उनमें से तीन ने पुनः स्थानान्तरण के लिए विकल्प दिया और इसलिए उन्हें पुनः स्थानान्तरित कर दिया गया । चौथे लिपिक की बरियता के नियतन के सम्बन्ध में मध्य रेलवे और रेलवे बोर्ड के बीच पत्र व्यवहार हो रहा है ।

Conference of Chief Justices of Asian countries at Seoul, South Korea

2102. SHRI SUKHDEO PRASAD VERMA: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether a Conference of Chief Justices from 14 Asian countries was held recently at Seoul, South Korea;

(b) if so, the main subjects discussed; and